C.P No. 18/(MAH)/2016

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.10.2017

NAME OF THE PARTIES:

MC Davar Holdings Pvt. Ltd.

V/s.

M/s. Aurosagar Estates Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 241-242 of the Companies Act, 2013.

S. No.

NAME

DESIGNATION

SIGNATURE

7

ROHAN DESHPANDE, ADVOCATE ACTIONER

Aditya N. Raut i/b N. N. Amin & Co. for the Respondents

MATTER IS PENDING HEARING IN THE
SUPREME COURT. ADJOURNED BY CONSENT
TO DECEMBER 14, 2017. INTERIM
ORDER DT. AUGUST 29, 2016 TO BE
CONTINUED TILL THE NEXT DATE.

ORDER

C.P. No. 18/241/NCLT/MB/MAH/2016

- 1. The Learned Representative of both the sides are present.
- 2. They stated that the Matter is pending for hearing in the Supreme Court.
- 3. Adjourned by consent to **14.12.2017**.
- 4. Interim Order dated 29th August 2016 to be continued till the next date.

Sd/-

Sd/-

Bhaskara Pantula Mohan Member (Judicial) 10.10.2017 M.K. Shrawat Member (Judicial)

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